

Pending the resolution of the boundary question, both sides have agreed to maintain peace and tranquillity in the border areas in accordance with the agreements of 1993, 1996 and 2005.

During the visit of Chinese President to India in November 2006, both sides stated that they were committed to resolving outstanding differences through peaceful means and in a fair, reasonable, mutually acceptable and proactive manner, while ensuring that such differences are not allowed to affect the positive development of bilateral relations. Further, both sides agreed that an early settlement of the boundary question will advance the basic interests of the two countries and shall, therefore, be pursued as a strategic objective.

The two sides issued a Joint Declaration in November 2006 that spelt out a ten-pronged strategy to upgrade India-China relations to a qualitatively new level. The elements of this strategy include: ensuring comprehensive development of bilateral relations; consolidating commercial and economic exchanges; expanding all-round mutually beneficial cooperation; instilling mutual trust and confidence through defence cooperation; seeking early settlement of outstanding issues; promoting trans-border connectivity and cooperation; boosting cooperation in Science and Technology; revitalising cultural ties and nurturing people-to-people exchanges; and expanding cooperation on regional and international stage.

New CZM Notification

*249. SHRI SYED AZEEZ PASHA:

SHRI D. RAJA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have made a new Coastal Zone Management (CZM) Notification replacing the Coastal Regulation Zone (CRZ) Notification, 1991;

(b) if so, the features of the new notification;

(c) whether Government are aware that the new CZM Notification poses serious threats to livelihood of coastal fishing workers and to coastal ecosystems; and

(d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) No Sir

(b) to (d) Does not arise.

Most polluted rivers

†*250. SHRI RUDRA NARAYAN PANY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the name of the Ganges has been included in the list of ten most polluted rivers of the world;

†Original notice of the question was received in Hindi.